

Post Offices in Kangra District

1763. Shri Prem Chand Verma: Will the Minister of Communications be pleased to state:

(a) the number of Post Offices and Public Call Offices in Kangra and Bilaspur Districts of Himachal Pradesh; and

(b) the number of them which are functioning?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral):

	P.Os.	P.C.Os.
(a) Kangra District	676	32
Bilaspur Distt.	78	4

(b) All are functioning.

Pay Revision of Manipur Government Staff

1764. Shri M. Meghachandra: Will the Minister of Home Affairs be pleased to state:

(a) whether Government are sanctioning the pay revision of the Manipur Police and Radio Staff on Central Government pattern of pay scales;

(b) whether their pay was revised when the pay of the employees of the Government of Manipur was revised with effect from 1st April, 1964; and

(c) whether the Government of Manipur are moving the Centre for a pay revision for their staff on Central pattern, if so, when and from which date effect is being given?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) to (c). The Government of India have recently received proposals for the revision of scales of pay of the Manipur Police and Radio Staff on the Assam pattern. These proposals are being examined.

Grants to Manipur Schools

1765. Shri M. Meghachandra: Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Manipur Government have not paid the regularly payable grants to the Government aided elementary schools for the last few months;

(b) if so, the reasons therefor;

(c) whether this has resulted in irregular receipt of pay and the non-receipt of arrears of pay by the teachers in these schools; and

(d) the steps taken to pay the grants in time?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Azad): (a) to (d). Yes, Sir. There have been delays in the payment of grants during the last few months, which has resulted in irregular payment of salaries to teachers. Grants for March, 1967 have already been paid in many cases. Grants for the period April to August, 1967 as well as for the arrears of pay have been sanctioned and payments will be made soon after clearance from the Accounts authorities. The delays are reported to be mainly due to observance of such procedural requirements as checking of accounts, obtaining utilization certificates, etc. The Administration of the Union Territory of Manipur are examining the ways and means of avoiding delays in future.

दिल्ली पुलिस का आन्दोलन

1766 श्री ब्रह्मानन्दजी : क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कुछ दिन पूर्व दिल्ली पुलिस के आन्दोलन के दौरान गिरफ्तार की गई महिलाएं तथा बच्चे अब भी जेलों में बन्द हैं;